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Declaration of Assets and Liabilities

Year: 2023-24

IRAYD SHANKAR VISHWAKMASon/daughter/wife of RADA VISHWAKARMA
aged. 3.4...years, belonging to BPHAR VIDHAN SARMA (PARMA)
service and persently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 PRIYANSHR	Dependant-2 Dependant Name Etc. Nam KAVANSIN RAS
(i)	Cash	16,000	8,000	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	3BP-5 124275 PNB-7 RS-69740 BOB+ RS-8703 CANARAB-RS.3412 TNGGAN-RS.2442	PADTAN BANK-55457 CANARA -) 4800	· MAC	NDL
(iii)	Bonds, Debentures and Shares in companies	LPC-> 4026 (BMON) LPC-) 2065 (Sment)	(C6 month)	NDC	NGC
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	PPFA/C->Ks. 5570,	NDC	NAC	NGC
(v) ·	Motor Vehicles (details of make, etc.)	BROIFB 9913 HERO ST			
(vi)	Jewellery (give details of weight and value)	670CD-52	320,3009	30001000	Ngc _
(vii)	Other assets, such as values of claims/interests	NAC	NZC		

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIC		_		
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NDC		-		
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIC				· C
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NJL	_			
(v)	Others(Such as interest in property)					

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as
(a)	(i) Loan from Banks	NAC	
	(ii) Loan from financial institutions		
	(iii)Government Dues: (a) dues to departments dealing with government accommodation		· . —
	(b) dues to departments dealing with supply of water		
	(c)dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NDC	
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIC	,
	(f)Other dues, if any		
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	ABSPN2604H	
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIC	
	(iii)Sales Tax[Only in case of proprietary business]	NDC	<u>, </u>
	(iv)Property Tax		

C. Personal Detail

GPF/CPF/PRAN No.	:-	110195365710
Gender	:-	M
Date of Birth	:-	19111989
Class/Group	:-	C
Cadre	:-	BIHAR VIDHAN SABHA, PARMA
Home District	:-	ROHTAS

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ranislandan

Name of Employee : RAVD SHANKARY PSKWAKARM

Designation: OFFICE ATTENDANT

Department: BRAR VIDNAN SABMA, PANNA

Note:

Place: PATMA

Date: 15/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size

white paper with computertyped (single side) in prescribed formate.

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